

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1152  
ANSWERED ON:05.03.2013  
HIGH END TOILETS SCHEME OF MCD  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Municipal Corporation of Delhi (MCD) has started High End Toilet Scheme on built and operate basis through the private operators with advertising rights;
- (b) if so, whether these toilets are being maintained by them;
- (c) if not, the reasons therefor;
- (d) whether the MCD has changed the policies from wall wraps to roof tops for advertising purpose and if so, the details thereof;
- (e) whether Mayor and Commissioner are competent to change the policy; and
- (f) if so, the details thereof along with the details of the beneficiaries under the scheme and their investment and earnings therefrom?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): MCD had started a project for allotment of contracts for construction of High-End Toilets at various places in the city. For this purpose, Expression of Interest was invited and the interested tenderers were asked to build live-models of the High-End Toilets at the sites allotted to them. Live Models were constructed by 8 intending tenderers, but in the meantime, a decision was taken at the level of competent authority to scrap the project and the project could not materialize.
- (d): No, Madam.
- (e) to (f): The Question does not arise in view of (d) above.